## THE HIGH COURT OF MEGHALAYA SHILLONG

## STANDING ORDER No.20

Dated, Shillong the 21st March, 2016

No.HCM II/148/2015-Estt/\_\_\_\_\_: It has been noticed that every day, Daily Cause List of the High Court of Meghalaya is prepared for the next working day. For convenience of all concerned and for the better administration, Hon'ble the Chief Justice has been pleased to order that henceforth, the Daily Cause Lists shall be prepared a day in advance; and in case of urgency or other requirement, a Supplementary Cause List may also be prepared for the next working day.

By Order

## REGISTRAR GENERAL

Memo No.HCM II/148/2015-Estt/859A Dated, Shillong the 21 March, 2016. Copy for information to:-

- The Registrar-cum-Head Private Secretary attached to Hon'ble the Chief Justice, High Court of Meghalaya at Shillong.
- The Joint Registrar cum Secretary to Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to the Registrar General, High Court of Meghalaya, Shillong.
- 5. The Advocate General High Court of Meghalaya, Shillong.
- 6. The Additional Advocate General High Court of Meghalaya, Shillong.
- 7. Mr./Ms/Mrs\_\_\_\_\_\_Senior Advocate, High Court of Meghalaya, Shillong.
- 8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 9. The Registrar, High Court of Meghalaya, Shillong.
- 10. The Joint Registrar (Judicial), High Court of Meghalaya, Shillong.
- 11. The Deputy Registrar attached to Hon'ble Mr Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 12. The Assistant Registrar (Judicial), High Court of Meghalaya, Shillong.
- 13. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 14. The Systems Analyst, High Court of Meghalaya, Shillong.
- 15. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 16. The President/Secretary Shillong High Court Bar Association, Shillong.
- 17. The Court Master, High Court of Meghalaya, Shillong.
- 18. The High Court Notice Board.
- 19. Office File.

REGISTRAR GENERAL